

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2022-23)**

SEVENTEENTH LOK SABHA

140

140thREPORT

[Action-taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi.]

(Presented to Lok Sabha on 25.07.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI
July, 2023/Shraavana, 1945(Saka)**

CONTENTS

PAGE

COMPOSITION OF THE COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23)		(iii)
INTRODUCTION		(iv)
<u>REPORT</u>	Action-taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi.	1
<u>APPENDICES</u>		
<u>Appendix-I</u>	Reply showing Action Taken by Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha).	3
<u>Appendix-II</u>	The Extracts of the Minutes of the sitting of the Committee held on 05 April, 2023.	7

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

LOK SABHA

(2022-23)

Shri Girish Chandra

-

Chairperson

MEMBERS

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol RamsingKolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

SECRETARIAT

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

(iii)

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this 140th Report on the action-taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi.

2. The Sixty-seventh Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 17.12.2021. The Ministry of Education (Department of School Education and Literacy) furnished their replies on 28.09.2022 indicating the action taken on the observations/recommendations contained in the Sixty-seventh Report. The Committee considered and adopted this Report at their sitting held on 05 April 2023.

3. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.

4. The Observation/Recommendations of the Committee have been printed in bold letters at the end of the Report.

New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

Report

COMMITTEE ON PAPERS LAID ON THE TABLE (2022-23), LOK SABHA

Action-taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi.

* * *

This Report of the Committee deals with the action-taken by the Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table (2021-2022) in their Sixty-seventh Report (17th Lok Sabha) which dealt with the matter of the delays in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi, under the administrative control of the Ministry of Education (Department of School Education and Literacy) and which was presented to the Lok Sabha on 17.12.2021.

2. The Committee had made four Observations/Recommendations in its Sixty-seventh Report (17th Lok Sabha). The action-taken replies to all the four Observations/Recommendations of the said Report were received from the Government on 28th September, 2022. Accordingly, the reply showing the action taken by the Government on the Recommendations/Observations contained in the Sixty-seventh Report (17th Lok Sabha) is given in Appendix.

3. The Committee take note of the submission made in the action-taken reply furnished by the Ministry that CTSA, as an Autonomous Organization under the Department of School Education and Literacy has since been closed down with effect from the afternoon of 31.03.2022. All the residuary work of CTSA has been assigned to the Kendriya Vidyalaya Sangathan (KVS). The Annual Accounts and the Annual Report of CTSA will, henceforth, form part of the Annual Accounts and the Annual Report of the Kendriya Vidyalaya Sangathan (KVS). The observations made by the Committee have been noted by this Department and also by the Kendriya Vidyalaya Sangathan (KVS) for strict compliance in future.

4. The Committee observe that after having appeared before this Committee on 02.08.2021 to tender oral evidence regarding delay in laying the Annual Reports and the Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi for the years from 2015-2016 to 2019-2020, both the nodal Ministry and the CTSA have made concerted efforts, as a result of which the Annual Report and the Audited Accounts of CTSA, for 2020-2021¹ were laid on 20.12.2021 within the stipulated time. The Committee appreciate the efforts made in this regard by both the Ministry and the CTSA and expect that the requisite documents of CTSA which now form part of the KVS for succeeding years will also be laid within the stipulated time henceforth.

New Delhi
05 April, 2023
Chaitra 15, 1945 (Saka)

Girish Chandra
Chairperson
Committee on Papers Laid on the Table
Lok Sabha

¹ In addition, the requisite documents for the year 2021-22 have been laid on 06.02.2023 with the delay of 01 month.

APPENDIX
(vide paragraph 02 of the Report)

Reply Showing Action Taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/Observations Contained in the Sixty-seventh Report of the Committee on Papers on the Table (Lok Sabha), Seventeenth Lok Sabha.

(Recommendation Serial No. 15)

The Committee note that the Ministry of Education (Department of School Education and Literacy) and the CTSA have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. The documents of the CTSA for years 2015-2016 to 2018-2019 were laid with delays ranging from more than 01 to 13 months. The Committee also note that the documents for the year 2019-20 were laid on the Table of the House on 09.08.2021 with the delay of 7 months and 9 days.

Reply of the Government

Consequent upon the transfer of all the schools run and managed by the Central Tibetan Schools Administration (CTSA) physically to the Sambhota Tibetan School Society (STSS), Central Tibetan Administration (CTA), Dharamshala, the CTSA as an Autonomous Organization under the Department of School Education and Literacy has since been closed down with effect from the afternoon of 31.03.2022. All the residuary work of CTSA has been assigned to the Kendriya Vidyalaya Sangathan (KVS). The Annual Accounts and the Annual Report of CTSA will, henceforth, form a part of the Annual Accounts and the Annual Report of the Kendriya Vidyalaya Sangathan (KVS). The observations made by the Committee have been noted by this Department and also by the Kendriya Vidyalaya Sangathan for strict compliance in future.

So far as the delay in laying the Annual Reports and the Annual Accounts of the CTSA in the previous years is concerned, the following position is submitted for kind perusal/information of the Committee:

- (i) Every year the erstwhile Central Tibetan Schools Administration (CTSA) initiated timely action for getting their Annual Accounts audited by the Office of

C&AG for laying them on the Table of both the Houses of the Parliament within the stipulated timeframe for this purpose. During the year 2015-16 to 2017-18, considerably long time was required for finalization of Audit of the Accounts of CTSA by the C&AG (DGACR) due to the involvement of the processes of audit of the accounts, raising of queries and reply to the queries before obtaining the Audit Certificate. So, it took almost one month's delay for laying the report.

- (ii) During the year 2018-19, Audit had taken 04 months time to finalize the Audited Accounts. After that, approval of the Finance Committee and Competent Authority of CTSA, could be obtained on 13.03.2020. Thereafter, though the report was ready, due to some procedural requirements and adjournment of the 2nd part of the Budget Session due to the outbreak of the COVID-19 pandemic, the Annual Report and Audited Accounts of CTSA could not be laid in the Parliament. The report was sent to the Lok Sabha and Rajya Sabha Secretariat on 16.09.2020 for laying in the Parliament, but before their laying, the session got adjourned on 23.09.2020. The Winter Session was also not held in December, 2020. So, the reports could only be laid during the Budget Session, 2021.
- (iii) During the year 2019-20, due to lockdown for the outbreak of COVID-19 pandemic, it was a tough situation to attend the office (CTSA HQ. as well as schools of CTSA) after February, 2020. In this situation, the annual accounts could not be submitted to the C&AG (DGACR) for the Audit on or before 30th June. It was submitted to the C&AG on 31.07.2020. It took 06 months time for finalizing the Audit of Accounts of CTSA. After that, almost two months (02) were taken for getting the approval of the Finance Committee and the Governing Body of the CTSA to the Audited Accounts. By the time, the Audited Accounts could be submitted to the Ministry, the Budget session of the Parliament in 2021 got adjourned due to COVID-19 pandemic. The authenticated copies of the Annual Accounts and Annual Report 2019-20 was sent to Lok Sabha Secretariat and Rajya Sabha Secretariat on 29.07.2021 and 30.07.2021 respectively for laying them on the Table of the respective Houses. Finally, the documents were laid on the table of the house on 09.08.2021.

(Ministry of Education, Office Memorandum No. 2-12/2021-Sch.3 Dated 26th September, 2022)

(Recommendation Serial No. 16)

While examining the reasons for delays in laying the documents of the CTSA, the Committee were highly disappointed to note that an undue delay had occurred due to the delay in compilation of the accounts, delay in CAG audit, translation of the documents in Hindi and major delay in getting the approval of GB, which could have been avoided. However, the impact of COVID-19 pandemic is understandable. Further, the Committee note that the Ministry and the CTSA had failed to finalize Annual Accounts within the

stipulated time. The Committee also note that the process of accounting has been partially computerized and online data of accounts of schools will be obtained to minimize the time.

Reply of the Government

The work of laying of documents before the Parliament has always been taken up on the top priority and always special attention has been given for timely submission of the documents to the Parliament. However, there had been some delays in laying of the Annual Accounts and Annual Reports of the erstwhile CTSA in Parliament. The Ministry had also regularly impressed upon CTSA for timely completion of the process. However, due to certain administrative constraints, the Reports could not be laid in the Parliament in time.

The Central Tibetan Schools Administration (CTSA) as an Autonomous Organization under the Department of School Education and Literacy has since been closed down with effect from the afternoon of 31.03.2022 and all the residuary work of CTSA has been assigned to the Kendriya Vidyalaya Sangathan (KVS). The observations made by the Committee has been noted by this Department and also by the Kendriya Vidyalaya Sangathan for strict compliance in future.

(Ministry of Education, Office Memorandum No. 2-12/2021-Sch.3 Dated 26th September, 2022)

(Recommendation Serial No. 17)

The Committee further note that the Ministry of Education (Department of Higher Education) has not been able to put in place an effective monitoring mechanism to ensure laying of the documents of the CTSA on the Table of both the Houses of Parliament within the stipulated time, which is a matter of serious concern. The Committee recommends that comprehensive and holistic efforts must be made by the Ministry to ensure timely laying of the documents in future and that the Committee should be informed of the compliance of these directions and also measures taken by the Ministry to avoid delays in future.

Reply of the Government

Ministry has regularly been reiterating the relevant provisions of GFRs relating to laying of annual report and annual accounts of the autonomous organizations on the Table of both the Houses of the Parliament to the Autonomous Bodies for compliance. This Ministry has regularly been impressing upon all the Autonomous Bodies under this Department for timely completion of the process. This Department regularly followed up the matter of timely completion of the process and laying of the documents on the Table

of both the Houses of the Parliament by ascertaining the status of the process from time to time from CTSA during the course of the Finance Committee and Governing Body meetings of CTSA.

Further, a dedicated portal is developed by this Department for real time monitoring of the preparation, audit and submission of Annual report and Audited Accounts by the Autonomous Bodies under this Department.

(Ministry of Education, Office Memorandum No. 2-12/2021-Sch.3 Dated 26th September, 2022)

(Recommendation Serial No. 18)

The Committee also impress upon the Ministry that if due to some unavoidable reasons, the Annual Reports and Audited Accounts of the CTSA could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be laid within the prescribed period should be laid on the Table of the House within 30 days or as soon as the House convenes, whichever is later.

Reply of the Government

The recommendation of the Committee has been noted for strict compliance in future.

(Ministry of Education, Office Memorandum No. 2-12/2021-Sch.3 Dated 26th September, 2022)

The Extracts of the Minutes of the ___ sitting* of the Committee on Papers Laid on the Table (202__-202__).

The Committee sat on Wednesday, 05th April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

Present

Shri Girish Chandra - ***Chairperson***

Members

(Lok Sabha)

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

Secretariat

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) **Action-taken by the Ministry of Education (Department of School Education and Literacy) on the Recommendations/ Observations made by the Committee in their Sixty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying the Annual Reports and Audited Accounts of the Central Tibetan Schools Administration (CTSA), Delhi;**

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

(A Copy of the verbatim proceedings of the sitting is kept.)
